

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00229/2012**

Jabalpur, this Thursday, the 15<sup>th</sup> day of November, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Manoj Kumar Sinha, S/o Late Sudhir Kumar Sinha, age – 58 years, R/o – 30 ‘B’, Umakant Colony Station Road, Dewas (Madhya Pradesh) 455001, Employed in-Bank Note Press, Dewas  
-Applicant

**(By Advocate – None)**

**V e r s u s**

1. Union of India, through the Secretary, Ministry of Finance, Department of Economic Affairs, North Block, New Delhi 110001.
2. The Director, Ministry of Personnel, Public Grievances & Pensions, Department of Personnel & Training, Govt. of India, 3<sup>rd</sup> Floor, Lok Nayak Bhawan, Khan Market, New Delhi 110003.
3. The General Manager, Bank Note Press, Dewas 455001.

**-Respondents**

**(By Advocate – Shri Manish Chourasia)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

None for the applicant.

2. On the last date of hearing, i.e. 11.09.2018, it was observed that there has been no representation on the part of the applicant on four consecutive hearing and in the interest of

justice, matter was adjourned for today. A copy of the order was also sent to the applicant and to his counsel. However, today when the matter was called, neither the applicant nor his counsel appeared. Thus, it appears that applicant has lost interest in prosecuting this case anymore.

3. Accordingly, the O.A is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-